

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4017

ANSWERED ON:20.03.2015

NIRBHAYA FUND

Dhotre Shri Sanjay Shamrao;K. Shri Parasuraman;Mahtab Shri Bhartruhari;Panda Shri Baijayant "Jay"

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has finalised operational guidelines for the Nirbhaya Fund, if so, the details thereof and if not, the reasons therefor along with the time by which such guidelines are likely to be finalised;
- (b) the details of the funds provided by the Government to the Nirbhaya Fund corpus since its creation along with the projects sanctioned for utilisation of Nirbhaya Fund corpus till date;
- (c) the details of the funds released from Nirbhaya Fund corpus to the State Governments /UT Administrators for implementation of the said projects along with its utilisation reported by States/UTs so far, State/UT-wise;
- (d) whether the rape victims have been provided financial assistance/relief from the projects funded through Nirbhaya Fund so far; and
- (e) if so, the details thereof, State/UT-wise and if not, the reasons therefor along with the other steps taken/being taken by the Government for optimum utilisation of Nirbhaya Fund corpus?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE ( SHRI JAYANT SINHA)

- (a): Yes, Sir. As per the existing guidelines, Ministry of Women and Child Development is the nodal Ministry which can be approached by various Ministries/ Departments with their proposals/schemes to be funded from Nirbhaya Fund. On receipt of such proposals, Ministry of Women and Child Development would appraise the same to decide the suitability for getting funds from Nirbhaya Fund and refer the same to Department of Economic Affairs. Ministry of Women and Child Development is the Nodal Ministry to review and monitor the progress of the schemes in conjunction with the line Ministries.
- (b): Since its inception in 2013-14, a corpus of Rs.2000.00 crore has been provided to the Nirbhaya Fund. FM has announced another Rs.1000.00 crore for the Nirbhaya Fund in 2015-16. Out of this, an amount of Rs.150.00 crore has been allocated to Ministry of Home Affairs on a scheme to increase the safety of women in large cities and Rs. 50.00 crore has been allocated to the Ministry of Road Transport and Highways on pilot testing of scheme on 'Safety for Women on Public Road Transport'.
- (c): No funds have been released by line Ministries to the State Governments/UT Administrators so far.
- (d) & (e): The schemes approved to be financed from Nirbhaya Fund would be utilized to ensure safety and security of women in the country.